THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated Shillong the 12th June, 2014

No. HCM. II/432/2013/1714. On his services being required by the High Court of Meghalaya, Shillong, Hon'ble the Chief Justice of the High Court of Meghalaya, in exercise of the powers conferred under Article 229 of the Constitution of India, has been pleased to extend the service of Shri. D. B. Gurung, Retired Director of Accounts and Treasuries, Shillong, as Officer on Special Duty on contract basis in the fixed pay of ₹ 25,000/- Per Month for another period of 1 (one) year w.e.f 01.03.2014 to 28.02.2015 vide G.O LJ (A)19/2005/197 dated 27.02.2014

BY ORDER

REGISTRAR GENERAL